

अध्ययन करने के सम्बन्ध में प्रारम्भिक इंजीनियरी एवम् यातायात सर्वेक्षण का काम भी 1981-82 के बजट में शामिल कर लिया गया है तथा यह काम प्रगति पर है। सी० डब्ल्यू० पी० आर० एस० से विस्तृत रिपोर्ट प्राप्त होने के बाद इस पुल का निर्माण-कार्य शुरू करने के बारे में विचार सरकार के साथ परामर्श करके अन्तिम निर्णय लिया जायेगा, बशर्ते इसके लिए धन उपलब्ध हो।

### Puri Hotel

1908. SHRI K. P. SINGH DEO: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Puri Hotel, run by the Railways earns Rs. 5 lakhs in foreign exchange from foreign tourists;

(b) whether Government have made any assessment as to how the tourism section of the Railways has been functioning and what were its earnings during the last two years from internal tourists and foreign tourists separately;

(c) if so, the details thereof; and

(d) what further efforts have been made to attract foreign tourists to Indian Railways?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes. The earnings in foreign exchange during 1979-80 and 1980-81 were Rs. 4,72,424 and Rs. 4,85,335 respectively.

(b) to (d). The earnings from sale of Indrall Passes to foreign tourists during 1979-80 and 1980-81 are 9,14,454 and 12,11,554 in U.S. Dollars respectively. Figures of earnings from internal tourists are not separately maintained.

A pilot project called "Palace on Wheels", a rail package, is proposed to be launched for development of tourism in Rajasthan in coordination with Rajasthan Government.

### Suratgarh Jaisalmer line

1909. SHRI VIRDHI CHANDER JAIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether a proposal to lay a broad gauge railway line from Suratgarh to Jaisalmer parallel to Rajasthan canal has been under consideration of the Railway Board for a long time;

(b) whether it is a fact that the Government of Rajasthan has requested the Union Government several times to lay this railway; and

(c) if so, the time by which the proposal for construction of this railway line will be approved and work started thereon after conducting a survey?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) Yes.

(c) Due to scarcity of resources it is not possible to take up the Project during the Sixth Plan.

Compensation to the victims of hit and run cases on road

1910. SHRI B. V. DESAI:

SHRI MADAVRAO SCINDIA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that Central Government has formulated scheme to give effect to the recommendations of the Law Commission and the assurance given in the Parliament in December, 1977 regarding compensation to be paid to victims of